

Name of the corporate debtor: **Partoo Software Private Limited;**

Date of commencement of Voluntary Liquidation: **02.09.2026;**

List of creditors as on: **03.10.2026**

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1)	Partoo SAS	25.09.2026	₹ 18,15,644.00	₹ 18,15,644.00	Business Support Services	NIL	NIL	Yes	65.67%	NIL	NIL	NIL	NIL	N.A.
2)	Treelife Ventures Services Private Limited	25.09.2026	₹ 9,49,310.00	₹ 9,49,310.00	Professional fees for Virtual CFO Services	NIL	NIL	Yes	34.33%	NIL	NIL	NIL	NIL	N.A.

It may be noted that all the claims admitted by the Liquidator are unsecured in nature.

For Partoo Software Private Limited

Kushal T. Jodha

Liquidator/Authorised Signatory

Name of the Liquidator: Kushal Jajodia

IBBI Registration No.: IBBI/TPA-001/IP-P-02886/2024-2025/14433

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Date: 03.10.2026